



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26/08/2019

O.A./260/386/2017

N KANHAR

-V/S-

ALL INDIA INSTITUTE OF MEDICAL SCIENCES

ITEM NO: 31

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.A.C.Deo

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Learned counsel for the respondents is present and heard.</p> <p>It is submitted that the applicant has challenged the advertisement dated 5.5.2017 issued by the respondents. Since no one was present on behalf of the application on previous dates i.e. on 13.8.2019 and also on 15.7.2019, the applicant appears to have lost interest in this matter.</p> <p>Accordingly the OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p>



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